

Project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) (a) and (b) Pursuant to the decision taken in a meeting held by the Prime Minister on 27th August, 1992, a six member delegation led by Secretary, Ministry of Water Resources was sent to Sweden, Japan and Australia from 22nd September, 1992 to this discussions with the officials of these countries and to remove the prevailing misgivings and misunderstandings in these countries about the Sardar Sarovar Project. The other members of the team were Chief Secretaries of the State Governments of Gujarat, Maharashtra and Madhya Pradesh, former Secretary Ministry of Water Resources and Senior Advisor to the Chairman, Review Committee for Narmada Control Authority and a representative from the department of Economic

(c) The independent Review on to report (Morse Report) had adversely commented mainly on the resettlement and rehabilitation policies and their implementation and inadequacies in the studies associated with environmental issues. Government of India clarified these issues in its detailed response to the World Bank

(d) The State Governments of Gujarat, Maharashtra, and Madhya Pradesh have drawn up appropriate action plans for resettlement and rehabilitation of project affected families which is linked with dam construction and submergence schedule. The Narmada Control Authority is closely monitoring and coordinating the implementation of the resettlement and rehabilitation programmes in the three States

International Airlines

6749 DR Y. S. RAJASEKHAR REDDY Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) whether any international airlines have decided not to fly into or over Delhi

(b) if so, the details thereof

(c) the reasons therefor and

(d) the Government reaction thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) to (d) - While JAL (Japan Airlines), LOT (Polish Airline) and Alitalia (Italian Airline) discontinued their services to/from Delhi in the recent past a few others have increased their scale of operation in accordance with their commercial

[*Translation*]

Rice Mills in Gujarat

6750 SHRI N. J. RATHVA Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state,

(a) whether the Union Government have received any proposal for setting up of rice mills in Gujarat during 1992-93 and

(b) if so, the action taken on these proposals and the locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RTARUNGOGOI) (a) No Sir

(b) Does not arise

[*English*]

Flight from Calicut to Trivandrum

6751 SHRI MULLAPPALLY RAMMACHANDRAN Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state (a) whether there is any proposal to start daily flights from Calicut to Trivandrum to enable the

passengers of Malabar region to reach the capital city of Kerala.

(b) whether any proposal from the Government of Kerala has been received by the Ministry in this regard, and

(c) of the action taken by the Government thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GULAM NABI AZAD) (a) to (c) A request for operation of air services between Calicut and Trivandrum was received from the Government of Kerala in the Year 1991. Due to operational and commercial reasons, there is no plan to introduce air service between Calicut and Trivandrum in the near future.

[Translation]

Power Bonds

6752 SHRI NITISH KUMAR
SHRI MANJAY LAL

Will the Minister of POWER be pleased to state (a) the target fixed and the actual amount collected by the Government through Power Bonds in 1992-93

(b) whether there is any possibility of slackness in the construction work of some power projects in the country due to non-collection of the target amount

(c) if so, the details of projects which are not being taken up for construction in time due to lack of funds, and

(d) the proportions of construction cost made by the Government while according approval to these projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) (a) Against Rs 1747 crores allocated

by the Finance Ministry to the various Public Sector undertakings under the Ministry of Power against issue of Bonds for the year 1992-93 only Rs 50 crores could be raised during the year.

(b) to (d) The timely execution of projects is dependent on various inputs including the availability of adequate funds. The three new Power Projects which could not be taken up for execution during 1992-93 are given below:

Name of the Projects	Approved cost
1 Ranndit HE Project	Rs 181.16 Crores
2 Kool Karo HE Project	Rs 1338.81 Crores
3 Dhaultganga HE Project	Rs 601.98 Crores

[English]

Discussions with French Delegation

6753 SHRI MANORAJAN BIKTAKTA Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether a French delegation visited India during February 1993 for discussions on disarmament, non-proliferation and international issues

(b) if so, the broad outcome of the talks held by the delegation with Indian counterparts

(c) whether the issue of French supply of new nuclear fuel for the Tarapur Atomic Power Plant also figured in the talks, and

(d) if so, the outcome thereof.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) (a) Yes. Sir

(b) The discussions were aimed at developing a better understanding of each other's positions on a broad range of issues relating to